

In the National Company Law Tribunal, Jaipur

Item No. 102

CP No. (IB)-103/7/JPR/2019

UNDER SECTION 7 of IBC, 2016

In the matter of:

Enkay (India) Rubber Co. Pvt. Ltd.Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.Respondent

Order delivered on 19.08.2019

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : G.K. Jain, Adv.
For Respondent(s) : Sandeep Taneja, Adv.

ORDER

At the request of both the counsels, post the matter on 06.09.2019.

Sd—

**(SHRI RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd—

**(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER**